NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP(CAA) No. 118/NCLT/AHM/2017 In CA(CAA) No. 92/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

Name of the Company:

Dynasty Plastics Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1 PRASHANT BARRE Advocate Petitioner

Base Legal Chambers

Learned Advocate Mr. Prashant Bare i/b Bare Legal Chambers present for Petitioner.

Proof of publication filed.

Proof of service of notice on statutory authorities filed.

None appeared for Statutory authorities.

No objector present.

Heard arguments of Learned Counsel for petitioner.

Order reserved.

MANORAMA KUMAKI MEMBER JUDICIAL

MEMBER JUDICIAL

Dated this the 11th day of December, 2017.